

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.4130  
TO BE ANSWERED ON 17.03.2026**

**SHRESHTA SCHEME**

**4130. SHRI CAPTAIN BRIJESH CHOWTA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of Scheduled Caste students from Dakshina Kannada district who have benefited under the Scheme For Residential Education For Students in High Schools in Targeted Areas (SHRESHTA) Scheme since 2020;
- (b) whether the Ministry has received any representations regarding shortage of seats, delays in admissions or non-disbursement of fees to private residential schools under the Scheme in Dakshina Kannada and if so, the corrective measures taken;
- (c) whether the Ministry follows any criteria to prioritise selection of residential schools located in SC-dominated regions to ensure accessibility and equitable coverage and if so, the details thereof; and
- (d) the total funds sanctioned, released and utilised by Karnataka under SHRESHTA and the mechanism adopted to ensure timely utilisation and transparency at the district level, since 2021?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a) & (b): Under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA), which is a Central Sector Scheme, district-wise data is not maintained. No school/project has been empanelled in Dakshina Kannada district under the Scheme since 2020. Details of number of students since 2020 under the Scheme in respect of projects/schools located in the State of Karnataka are at **Annexure-I**.

No representations regarding shortage of seats, delays in admissions or non-disbursement of fees to private residential schools under the Scheme in Dakshina Kannada district have been received in the Ministry under Mode-I of the Scheme.

(c): Under Mode-I of SHRESHTA Scheme, private residential schools recommended by the District Administration during 2021-22 affiliated to State Board/ Central Board of Secondary Education (CBSE) and private residential schools affiliated with the CBSE are covered. For empanelment, the schools should be in existence for at least 5 years, have secured more than 75 pass percentage in Class 10 and 12 in the last 3 years and having adequate infrastructure for admitting at least ten additional Scheduled Caste (SC) students in Classes 9th and 11th (together).

(d): SHRESHTA being a Central Sector Scheme, funds are not allocated State/UT-wise. However, details of funds overall allocated under the Scheme; and funds released since 2021 to schools/projects situated in State of Karnataka under SHRESHTA are at **Annexure-II**.

To ensure transparency and timely utilisation of funds, payments under the Scheme are made through the Public Financial Management System (PFMS) directly to the empanelled schools and NGOs enabling real-time tracking of fund flow.

**Annexure-I**

**Annexure referred to in part (a) and (b) of Lok Sabha Unstarred Question No.4130 to be answered on 17.03.2026**

Details of number of students and fund released since 2020 under SHRESHTA Scheme in the State of Karnataka are as under:-

<b>S. No</b>	<b>Financial Year</b>	<b>Mode-1</b>	<b>Mode-II</b>	<b>Total</b>
1.	2020-21	Nil*	1100	1100
2.	2021-22	51	1700	1751
3.	2022-23	34	853	887
4.	2023-24	45	1115	1160
5.	2024-25	69	1054	1123
6.	2025-26	90	158	248
	<b>Total</b>	<b>289</b>	<b>5980</b>	<b>6269</b>

\* The new component Mode-1 was introduced under the SHRESHTA Scheme in 2021-22.

**Annexure-II**

**Annexure referred to in part (d) of Lok Sabha Unstarred Question No.4130 to be answered on 17.03.2026**

Details of funds overall allocated for the SHRESHTA Scheme:

S. No	Financial Year	B.E(Rs.in Lakh)	R.E. (Rs.in Lakh)
1.	2020-21	100.00	125
2.	2021-22	200.00	63.21
3.	2022-23	89.00	89.00
4.	2023-24	104.65	90.65
5.	2024-25	133.07	110.00
6.	2025-26	140.00	140.00

Details of funds released since 2021 to schools/projects situated in State of Karnataka:

(Rs.in Lakh)

S. No	Financial Year	Funds released under Mode-I	Funds released under Mode-II	Total fund released
1.	2021-22	47.54	280.05	327.59
2.	2022-23	37.42	242.35	279.77
3.	2023-24	54.45	400.07	454.52
4.	2024-25	84.55	518.70	603.25
5.	2025-26	113.55	256.99	370.54
6.	<b>Total</b>	<b>337.51</b>	<b>1698.16</b>	<b>2035.67</b>

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